

(c) whether Government have received any representation from the employees of the Press in regard to the recognition of their union; and

(d) if so, the steps taken by Government thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING/निर्माण और आवास मंत्रालय में राज्य मंत्री (SHRI I. K. GUJRAL) : (a) and (b) The Government of India Press Workers' Union, Koratty was not recognised as it had served a notice for participation in the illegal strike of Central Government Employees in September, 1968.

(c) Yes.

(d) Since there are now two Unions functioning in the press, the verification of membership of both the Unions has had to be carried out. The verification report has since been received and is under consideration.

#### INDIAN MUSIC, DANCE AND DRAMA IN FOREIGN COUNTRIES

794. SHRI THILLAI VILLALAN : Will the Minister of EDUCATION AND SOCIAL WELFARE/शिक्षा और समाज कल्याण मंत्री be pleased to state the details of the future plans for popularising Indian Music, Dance and Drama in foreign countries ?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE/शिक्षा और समाज कल्याण मंत्रालय में राज्य मंत्री (PROF. S. NURUL HASAN) : As part of its Cultural Activities and Cultural Exchange Programmes, the Government of India have been sending to foreign countries, from time to time, music and dance troupes as well as experts in the fields of dance, drama and music. These visits have, apart from popularising the artistic attainments of India contributed to the presentation of India's cultural heritage in a proper perspective in various countries. The performances of Indian musicians and dancers have been highly appreciated. A taste for Indian music and dance forms has been inculcated in foreign countries through the performances of

these artistes. The delegations have helped to promote mutual goodwill and understanding with other countries. It is proposed to continue this programme .

#### ANIMAL HEALTH COMMISSION

795. SHRI THILLAI VILLALAN : Will the Minister of AGRICULTURE कृषि मंत्री/be pleased to state :

(a) whether any Commission has been set up by FAO for Asia and for East ;

(b) if so, what are the details thereof and

(c) whether the Government of India is also a member in that Commission ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE /कृषि मंत्रालय में राज्य मंत्री (PROF. SHER SINGH) : (a) No Sir.

(b) and (c) Do not arise.

#### ILAYA PERUMAL COMMITTEE ON UNTOUCHABILITY

796. SHRI THILLAI VILLALAN : Will the Minister of EDUCATION AND SOCIAL WELFARE/शिक्षा और समाज कल्याण मंत्री be pleased to state :

(a) whether/Ilaya Perumal Committee's recommendations for establishing State, District and Taluk Committees for eradication of untouchability have been accepted by Centre; and

(b) if so, what steps have been taken to implement the same ?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE/शिक्षा और समाज कल्याण मंत्रालय में राज्य मंत्री (PROF. S. NURUL HASAN) : (a) and (b) As the recommendations in question of the Committee on Untouchability Economic and Educational Development of the Scheduled Castes relate to the setting up of State Boards, Taluk Boards, etc. for dealing with cases of untouchability they were forwarded to State Governments/Union Territory Administrations for necessary action. This was also discussed at the State Ministers' Conference held at New Delhi on 20th and 21st May, 1971. The recommendations for setting